## Setting up of world's largest refinery in Maharashtra

- 217. SHRI AMAR SHANKAR SABLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Government is investing Rupees three lakh crores for linking gas grid in western India;
  - (b) whether Government proposes to set up world's largest refinery in Maharashtra;
  - (c) if so, the details thereof; and
- (d) how much amount Government has invested for setting up of the world's largest refinery in Maharashtra?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Oil PSUs namely Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have decided to set up an integrated refinery-cum-petrochemical complex with a refining capacity of 60 MMTPA (million metric tonnes per annum) at Babulwadi, Taluka Rajapur in Ratnagiri District in the state of Maharashtra.

A Joint Venture (JV) Company namely, Ratnagiri Refinery and Petrochemicals Limited (RRPCL) has been formed by Indian Oil Corporation Limited, Bharat Petroleum Corporation Limited and Hindustan Petroleum Corporation Limited. Saudi Aramco and ADNOC have also joined in as additional partners in this mega project. The JV plans to create 60 MMTPA Refinery cum Petrochemical complex, which shall be the largest of it's kind in the world.

The authorized paid up capital of RRPCL is ₹ 400 crore, out of which ₹ 100 crore have been infused as initial paid up capital by the Indian Promoters.

## Revision of freedom fighters pension

- 218. SHRI MOHD. ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the freedom fighters' pension is under revision, if so, the details thereof;
- (b) the number of pensioners and dependants separately getting pension under the freedom fighter category, State-wise; and
  - (c) the expenditure incurred by Government on this account?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The Freedom Fighter Pension/Family pension has already been revised and enhanced by the Central Government with effect from 15.08.2016. Details depicting the amount of pension being given under this Scheme to various categories of freedom fighters and their dependents are given in the Statement-I (*See* below). Dearness Allowance/Relief as given to the Central Government Employees/pensioners has been made applicable to the freedom fighter pensioners also.

- (b) The number of pensioners and dependants getting pension under the Scheme, State-wise are given in the Statement-II (See below).
- (c) The expenditure incurred during 2016-17, 2017-18 and during the current financial year 2018-19 (upto November, 2018) on this account is ₹ 761.85 crore, ₹ 748.09 crore and ₹ 657.99 crore respectively.

Statement-I

Monthly amount of pension provided under Swatantrata Sainik Samman Yojana

Sl. No.	Category of freedom fighters	Basic amount of pension (per month)	Enhanced amount of pension after adding 7%	
			DR (per month) w.e.f. 01.07.2018	
1.	Ex-Andaman Political prisoners/spouses	₹ 30,000/-	₹ 32,100/-	
2.	Other Freedom fighters/ spouses including INA	₹ 26,000/-	₹ 27,820/-	
3.	Dependent parents/ eligible daughters (maximum 3 daughters at any point of time)	50% of the sum that would have been admissible to the freedom fighters, <i>i.e.</i> in the range of ₹ 13,000/- to ₹ 15,000/-	50% of the sum that would have been admissible to the freedom fighters, <i>i.e.</i> in the range of ₹ 13,910/- to ₹ 16,050/-	

Statement-II

State-wise list of central freedom fighters and their eligible dependents drawing pension under Swatantrata Sainik Samman Yojana as on 30.11.2018

Sl. No.	State	Number of Central Freedom Fighter pensioners	Number of dependent spouse pensioners	Number of dependent daughter pensioners	Total
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	1	0	0	1
2.	Andhra Pradesh	257	615	23	895
3.	Assam	123	366	130	619
4.	Bihar	1559	1371	6	2936
5.	Chandigarh	9	14	0	23
6.	Chhattisgarh	32	65	2	99
7.	Daman and Diu	6	5	0	11
8.	Delhi	116	187	18	321
9.	Goa	387	287	7	681
10.	Gujarat	204	193	20	417
11.	Haryana	182	428	11	621
12.	Himachal Pradesh	245	269	5	519
13.	Jammu and Kashmir	149	470	75	694
14.	Jharkhand	73	135	7	215
15.	Karnataka	359	1241	117	1717
16.	Kerala	141	979	101	1221
17.	Madhya Pradesh	129	208	10	347
18.	Maharashtra	1363	2529	62	3954
19.	Manipur	6	8	2	16
20.	Meghalaya	1	12	2	15
21.	Mizoram	1	0	1	2
22.	Nagaland	1	0	0	1
23.	Odisha	140	430	23	593

## Construction of airport in Chakulia, Jamshedpur

†\*219. SHRI MAHESH PODDAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a new airport in Jamshedpur, Jharkhand is proposed to be constructed at Chakulia, which is 70 kilometers away from the city;
- (b) whether a techno-commercial feasibility report has been prepared for this purpose, if so, the details of the feedback received;
- (c) whether it is a fact that desired expansion of airport is possible by means of acquiring land available near existing airport; and
- (d) if so, whether Government would prefer to extend the existing airport instead of constructing a new airport which is 70 kilometers away from the city, if so, by when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SURESH PRABHU): (a) to (c) No Sir. An airport already exists at Chakulia that is presently non-operational. Prefeasibility has been conducted for operationalisation of this airport at Chakulia. As per the report, operation of Category 3C aircraft *viz* ATR 72-500 type is possible subject to fulfilment of infrastructure and other requirements including additional land.

(d) Does not arise in view of reply to (a) to (c) above. However, Ministry of Civil Aviation have granted site clearance to M/s Tata Steel Ltd. for setting up of

<sup>†</sup> Original notice of the question was received in Hindi.